CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Applications Mos. 1059 & 1060 of 1996

New Delhi, this the 31st day of July, 1997

Honoble Mr. H. Sahu, Member (A)

O.A. 1059 of 1996

Indian Council of Agricultural Research Krishi Bhawan, New Delhi through the Director, Indian Agricultural Stastical Research Institute, Puse, New Delhi (By Advocate - Shri V.K.Rao)

Applicant

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Shri R.S. Chauhan , Or. No. 9, Type-III, K.N.P.V., New Delhi

- Respondent

(By Advocate- Shri B.S. Mainee)

O.A. No. 1060 of 1996

Indian Council of Agricultural Research Krishi Bhawan, New Delhi through the Director, Indian Agricultural Stastical Research Institute, Pusa, New Delhi

- Applicant

(By Advocate - Shri V.K.Rao)

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Shri G.N.Bahuguna, Qr.Ho.90, Type-IV, K.N.P.V., New Delhi (By Advocate - Shri B.S. Maineo)

- Respondent

OR DER (Oral)

Hon'ble Mr. B. Sahu, Member (A) -

The learned counsel of parties have agreed that these Original Applications can be disposed of on the following terms and conditions-

- (1) the applicant in these cases i.e. Indian Council of Agricultural Research shall release all the retirement dues to the respondents on or before 10th August, 19978
 - (ii) the respondents shall vacato the quarters within two weeks after the actual recoipt of all the retirement dues and hand over vacant possession to the applicant; and
 - (111) the applicant will be at liberty to recover from gratuity all amounts that are due relating to licence fees for the houses occupied by the respondents till date.

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- 2. It is also agreed that learned counsel for the respondents will submit his arguments separately in the Original Applications Nos. 1567 and 1633 of 1997 filed by the respondents wherein they have claimed interest for the delayed payment of retirement dues including gratuity.
- 3. The OAs Mos. 1059 & 1060 of 1996 are accordingly disposed of on the above terms. The parties shall bear their own costs.

(M. Sahu) Member (A)

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(BIMLA DEVI)

Siz els a el Court Officer

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के हो : त्याविक विकल्प Central Administrative Tribunal प्रकास भाषीह, फ्टों ्मेट हालप Principal Bench, Faridket House नहें दिल्ही/Now Delhi-110001